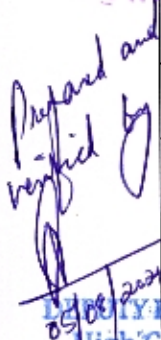


HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.07.2021.

Cases	Total pendency at the beginning of July, 2021 (Civil-Criminal)	Institution during the month of July, 2021 (Civil - Criminal)	Total disposal during the month of July, 2021 (Civil- Criminal)	Pendency at the end of July, 2021 (Civil- Criminal)
1. WRIT PETITION	116 02	06 -	14 -	108 02
2. APPEAL	30 25	-- 01	02 05	28 21
3. RSA	20 --	- -	02 -	18 --
4. FAO	03 -	- -	- -	03 -
5. CONTEMPT	01 -	- -	-- -	01 -
6. MISC.CASES	- 02	01 01	01 01	- 02
7. MISC.APPEAL	- -	- -	- -	- -
8. SUO MOTU TRANSFER PETITION	- -	- -	- -	- -
9. TRANSFER PETITION	- -	- -	- --	- -
10. BAIL APPLICATION	- -	- -	- --	- -
11. MAC APPEAL	16 -	- -	03 -	13 -
12. REVIEW	- --	01 -	01 -	- -
13. REVISION	04 08	- 02	-- 02	04 08
14. MAT APPEAL	- --	-- --	- -	- --
15. REVISION U/S 19 OF THE (FAM CT.)	- -	- -	- -	- -
16. LEAVE PETITION	- 01	- -	- -	- 01
17. ARBITRATION PETITION/APPEAL	05 -	01 -	-- --	06 -
18. S.A.O.	- -	-- -	- -	- -
19. REFERENCE	-- --	-- --	-- -	-- -
20. C.O.	03 --	- -	- -	03 -
21. TAX APPEAL	02 -	- -	-- -	02 -
22. SP.APPEAL	- --	-- -	- -	- --
23. Ex.P.	- -	- -	- -	- -
GRAND TOTAL	200 38	09 04	23 08	186 34

Prepared and verified by

 05/08/2021
 High Court of Sikkim
 Gangtok

